

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO. 5004
TO BE ANSWERED ON 23rd JULY, 2019**

OUTSTANDING SUGARCANE DUES

5004. SHRI NALIN KUMAR KATEEL:

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has any estimate of the total dues to be paid to farmers by sugar mills;
- (b) if so, the details thereof for the last three years, State-wise;
- (c) whether the Government proposes to permit sugar mills to sale their sugar stock with them; and
- (d) if so, the response of the Government in this regard?

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)**

(a)&(b): The State-wise outstanding cane price dues of sugarcane farmers against sugar mills during current sugar season 2018-19 and last three sugar seasons as on 17.07.2019 is at Annexure.

(c)&(d): Surplus sugar production over domestic consumption requirement had led to subdued sugar prices stressing the liquidity position of the sugar mills and leading to build up of cane price arrears of farmers. To improve the liquidity position of the sugar mills enabling them to clear cane price arrears of farmers, Minimum Selling Price (MSP) of sugar was fixed at Rs.29/kg w.e.f 07.06.2018 which has been revised to Rs.31/kg w.e.f 14.02.2019.

Minimum Selling Price (MSP) of sugar has been implemented simultaneously alongwith the imposition of mill-wise stockholding limits so that a level playing field is provided to all the sugar mills. Keeping in view the domestic demand/consumption requirements, sugar mills are allowed to sell sugar in the domestic market in accordance with their allocated monthly quota. Apart from the sale of sugar for domestic consumption, sugar mills are also free to export sugar from the country.

ANNEXURE

ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO.5004 DUE FOR ANSWER ON 23.07.2019 IN THE LOK SABHA.

(RS. IN CRORES)

STATEMENT SHOWING DUES OF SUGAR CANE FARMERS STATE-WISE IN THE CURRENT SUGAR SEASON & LAST THREE SUGAR SEASONS; (AS ON 17.07.2019)						
S.No	Name of State	2018-19	2017-18	2016-17	2015-16 & earlier years.	Total
1	Bihar	856	12	1	39	908
2	Haryana	145	0	0	0	145
3	Punjab	902	39	0	0	941
4	Uttrakhand	339	108	0	25	472
5	Uttar Pradesh	9746	46	22	121	9935
6	Andhra Pradesh	236	6	0	1	243
7	Telangana	120	0	0	0	120
8	Gujarat	896	1	17	18	932
9	Maharashtra	826	62	2	171	1061
10	Karnataka	598	5	0	33	636
11	Tamil Nadu	348	0	394	1135	1877
12	Puducherry	0	0	10	11	21
13	Chhattisgarh	100	2	0	0	102
14	Odisha	75	0	0	3	78
15	Madhya Pradesh	31	4	6	2	43
16	Goa	4	0	0	0	4
	All India	15222	285	452	1559	17518
